

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.02.2020 (MONDAY)

COURT OF CHAIRPERSON

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 209 of 2020 Comp. App. (AT) (Ins) No. 22 of 2020	Bharat Heavy Electricals Ltd Vs. Anil Goel, Liquidator of Visa Power Ltd. & Anr.	Punit D.Tyagi	Gaurav Mitra-R1 Abhijit Sinha-R2
2.	Comp. App. (AT) (Ins) No. 32 of 2020	Harsukbhai P Lakkad Vs. Bank of Baroda (Erstwhile Dena Bank) & Anr.	Dhaval Mehrotra	Anup Kumar Pandey
3.	Comp. App (AT) (Ins) No. 83 of 2020	Shubha Sharma Vs. Mansi Brar Fernandes	Shankari Mishra	Sunil Fernandes Siddharth Sharma- IRP Darpan Sachdeva- R1
4.	Comp. App. (AT) (Ins) No. 1244 of 2019	Shalini Singhal & Ors. Vs. Rahul Singh & Ors. With	Suruchi Aggarwal	Rudreshwar Singh-R3 Aditi Sinha-(R1 & R2) Aditya Dewan Amit Singh
5.	Comp. App. (AT) (Ins) No. 1249 of 2019	Sanjeev Abrol Vs. Rahul Singh & Ors.	Rudreshwar Singh	Aditi Sinha-(R1 & R2) Snehit Choudhary
6.	Comp. App. (AT) (Ins) No. 84 of 2020	Chunilal Kanjibhai Gohel Vs. Indian Corp Law & Ors.	Namrata Malik	

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 51 of 2020	Mahendra Investment Advisor Pvt Ltd. Vs. Sew Infrastructure Ltd.	Jay Kishor Singh	
8.	Comp. App. (AT) (Ins) No. 57 of 2020	V. Padmakumar Vs. Stressed Assets Stabilisation Fund (SASF) & Anr.	Nitin Thukral	Anju Bhushan Gupta

9.	Comp. App. (AT) (Ins) No. 116 of 2020	Nurani Subramanian Suryanarayanan Liquidator for M/S Care IT Solutions Pvt. Ltd. Vs. Employees State Insurance Corporation, Rep. by its Regional Director & Ors.	Arvind C.	
10.	Comp. App. (AT) (Ins) No. 192 of 2020	Sandeep Dipak Chatterjee Vs. FR Tech Innovations Pvt Ltd. Through its Resolution Professional Dr. Arun Mohan & Anr.	Shahrukh Ejaj	
11.	Comp. App. (AT) (Ins) No. 197 of 2020	Sumeet Maheshwari Vs. Navbharat Press (Bhopal) Pvt Ltd & Anr.	Rishi Sood	
12.	Comp. App. (AT) (Ins) No. 198 of 2020	Nishit B Patel Vs. Good Value Financial Services Pvt Ltd & Anr.	Nitin Mishra	
13.	Comp. App. (AT) (Ins) No. 201 of 2020	Mangalam Timber Products Ltd. Vs. Shree Distributers Pvt Ltd.	Soumya Dutta	
14.	Comp. App. (AT) (Ins) No. 202 of 2020	Kridhan Infrastructure Pvt Ltd. Vs. Venkatesan Sankaranarayan & Anr.	Udit Chauhan	
15.	Comp. App. (AT) (Ins) No. 203 of 2020	Committee of Creditors of Educomp Solutions Ltd Vs. Ebix Singapore Pte. Ltd & Anr.	Misha	
16.	Comp. App. (AT) (Ins) No. 204 of 2020	Urban Infrastructure Trustees Ltd. Vs. Ozone Propex Pvt Ltd.	Vatsala Rai	
17.	Comp. App. (AT) (Ins) No. 205 of 2020	Kodeboyina Srinivas Krishna Vs. PVM Innvensys Pvt Ltd & Anr.	Abishek Amritanshu	A Nagaraj Kumar
18.	Comp. App. (AT) (Ins) No. 206 of 2020	Jitendra Narayan Vs. Integrated Batteries India Pvt Ltd & Anr.	Gautam Singhal	
19.	Comp. App. (AT) (Ins) No. 207-208 of 2020	Rai Bahadur Shreeram & Company Pvt Ltd. & Anr. Vs. Feero Alloys Corporation Ltd & Ors.	Neeraj	

Note: The Court will rise at 11:30 AM

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order
-sd/-

Registrar